

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 576 of 2022	Anil Tayal Resolution Professional for Nice Projects Ltd Vs. Committee of Creditors of Nice Projects Ltd.	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 592 of 2022	KL Rathi Steels Ltd. Vs. Ajit Kumar Jha (Resolution Professional of Rathi TMT Saria Pvt. Ltd.) & Anr.	Meghna Tandon	Abhishek Anand Karan Kohli
3.	Comp. App. (AT) (Ins) No. 604 of 2022	Rajeev Arora Vs. Paramount Wheels Pvt. Ltd. Through its Liquidator Mr. Mukesh Khathuria & Ors.	Aditya Wadhwa	
4.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	
5.	Comp. App. (AT) (Ins) No. 609 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Pardos Realtors Pvt. Ltd. & Anr.	Ateendar S. Singh	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 104 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	Aditya Kumar-R1 Anirban Bhattacharya Dhruv Sachdeva-R5 Patita P. Bishwal-RP
----	---	--	---------------	--

7.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	Rubina Khan
8.	Comp. App. (AT) (Ins) No. 298 of 2022	Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr.	Kunal Godwani	Bhuvan Arora-R1 Surbhi Gupta-R2 Arun Chadha-R2

For Hearing

9.	Comp. App. (AT) (Ins) No. 83 of 2022	Krishna Infosolutions Pvt. Ltd. Vs. Anil Anchalia Resolution Professional of Atlantic Projects Ltd.	Aditi Sharma	Anil Anchalia-RP
----	--	---	--------------	------------------

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 1043 of 2021 (PH)	Greymatter Entertainment Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	Aman Thukral
-----	--	---	----------------	--------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**